## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on Wednesday, 30<sup>th</sup> April 2025 in Court Room No. 13 at 2.30 p.m.:

The Larger Bench comprising of the Hon'ble Shri Justice Ravindra V. Ghuge, the Hon'ble Shri Justice Sandeep V. Marne and Hon'ble **Shri Justice Ashwin D. Bhobe** will take up the following matter, as per the board to be notified separately.

## APPELLATE SIDE

WRIT PETITION NO.5180 of 2022

Arvind Balaji Walvekar

.... Petitioner

V/s.

The State of Maharashtra and Ors. .... Respondents

WITH

WRIT PETITION NO.5798 OF 2023

Nilesh Prakashrao More

.... Petitioner

V/s.

The State of Maharashtra and Ors. .... Respondents

Dated this 29th day of April, 2025.

By Order,

sd/-

sd/-

(A. H. Laddhad)

Prothonotary & Sr. Master,

High Court, O.S. Bombay.

(H. M. Bhosale)

Registrar (Judl-I),

High Court, A.S., Bombay.